

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 112 OF 2017 &
IA NO. 987 OF 2018**

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s Malwa Solar Power Generation Pvt. Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory ...Respondent(s)
Commission & Ors.**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Omar Waziri

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Somesh Srivastava
for R-1

Mr. Nitin Gaur
Mr. G.L. Pandey for R-3

ORDER

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **30.10.2019.**

**(S. D. Dubey)
Technical Member**

vt/mkj

**(Justice Manjula Chellur)
Chairperson**